

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

**TP No. 114/CTB/2019 (CP No. 216/MB/2017), IA No. 71/CTB/2020,
 IA (Companies Act) No. 1/CB/2022**

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Akash Shadija Global Pvt. Ltd. -Vs- S.K. Shadija Global Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Abhinav Kardekar, Adv.
 Ms. Neha Baid, Adv.
 Mr. G.K. Chawla, Adv.
 Mr. Ayush Singh Solanki, Adv.
 Mr. Jitendra Patnaik, Adv.

For Respondent (s)

Mr. Jitendra Patnaik, Adv.

ORDER

Ld. counsel Mr. Jitendra Pattnaik appeared for the petitioner. Ld. Proxy counsel Ms. Neha Baid represented for the respondent counsel Mr. G.K. Chawla represented that transfer application preferred before the Principal Bench, New Delhi to transfer this matter to NCLT, Kolkata is returned for certain defects and sought two weeks' time to represent the matter. List the matter on 20.03.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)